

SLP(C)No. 17372 OF 2002

ITEM No.21

Court No. 7

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17372/2002

(From the judgement and order dated 20/02/2002 in SA 64/2002 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW)

STATE OF U.P.

Petitioner (s)

VERSUS

SHRAMIK UNION KRISHI KARMACHARI SABHA

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)

Date : 23/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. Yogeshwar Prasad, Sr. Adv.
Mr. Praveen Swarup, Adv.
Ms. Pareena Swarup, Adv.
Mr. Pramod Swarup, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.

.SP2

List on 30.9.2002.

.SP1

(K.K. Chawla)
Court Master

(Shelly Sengupta)
Court Master